

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
DAILY CAUSE LIST DATED **09.12.2022** (FRIDAY)  
CHENNAI BENCH (VIRTUAL MODE)

**10.25AM**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr.Kanthi Narahari, Member (Technical)**

For Judgement

| S.No. | Case No.  | Name of the Parties  | Counsel for Appellants | Counsel for Respondents |
|-------|---|--|------------------------|-------------------------|
| 1     | Comp App (AT) (CH) (Ins) 215/2022 & IA No. 470 & 471/2022 | Employees' Provident Fund Organization<br>Vs<br>Dommeti Surya Rama Krishna Saibaba and Anr | Mr. MS Viswanathan     | Mr. RS Sravan Kumar     |

**10.30AM**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr.Naresh Salecha, Member (Technical)**

For Admission (Fresh Cases)

| S.No. | Case No.                                | Name of the Parties  | Counsel for Appellants | Counsel for Respondents |
|-------|---|--|------------------------|-------------------------|
| 2     | Comp App (AT) (CH) No. 900799/2022<br>D | M/s Bhagyodayam Company rep by its Admin<br>Vs<br>Shri Babu A Kallivayalil | Mr. Philip Mathew      |                         |

For Hearing (Part Heard)

| S.No. | Case No.   | Name of the Parties   | Counsel for Appellants                    | Counsel for Respondents                |
|-------|--|---|---|--|
| 3     | Comp App (AT) (CH) (Ins) No. 05/2021 & IA No.614/2021  | State Bank of India<br>Vs<br>Hackbridge Hewittic & Easun Limited                  | Mr. Rajiv S Roy                           | Mr. Mohammed Farook                    |
| 4     | Comp App (AT) (CH) (Ins) No.350/2021 & IA No. 727/2021 | Shibu Job Cheeran<br>Vs<br>Ashok Velamur Seshadri<br>Liquidator of Archana Motors | Dr. KS Ravichandran<br>Ms. S Manjula Devi | Mr. S Sathiyarayanan<br>Ms. D Pavithra |

For Admission (After Notice)

| S.No. | Case No.   | Name of the Parties  | Counsel for Appellants | Counsel for Respondents                    |
|-------|--|--|------------------------|--|
| 5     | Comp App (AT) (CH) (Ins) No. 139/2022 & I.A.No.324,325/2022  | G Balasubramaniam Vs Indian Overseas Bank & Anr  | Dr. KS Ravichandran    | Mr. ML Ganesh<br>Mr.AG Sathyanarayana – R2 |
| 6     | Comp App (AT) (CH) No. 60/2022 & IA No 683/2022              | Able Automobiles Private Limited Vs Rekha Singhal & 6 Ors                                      | Mr. Judy James         | Ms. S. Manjula Devi R1                     |
| 7     | Comp App (AT) (CH) (Ins) No.333/2022                         | J. Mohan Babu VS Ramya Outsourcing Solutions Private Limited                                   | Mr. Rohan Rajasekaran  |  |
| 8     | Comp App (AT) (CH) (Ins) No. 62/2022 & IA No. 131 & 132/2022 | Southern Power Distribution Company of A.P. Ltd Vs Panyam Cements & Mineral Industries & 2 Ors | Mr. Rakesh K. Sharma   | Mr. Raghav Rajeev Menon- R1                |

For Hearing:

| S.No. | Case No.   | Name of the Parties  | Counsel for Appellants                | Counsel for Respondents                                     |
|-------|--|--|---------------------------------------|---|
| 9     | TA No. 15/2021 (Comp App (AT) No. 235/2020)  | Thyagaraja Vs. The Church of South India Trust Association & 11 Ors                                      | Dr. SR Kalyani<br>Mr. T Hemantha Alva | Mr. Adrian D. Rozario                                       |
| 10    | Comp App (AT) (CH) (Ins) No. 89/2022 & IA No.197, 198, 250, 251 & 709/ 2022          | Precious Energy Holding Limited BV1 Vs State Bank of India & Anr   | Dr. R. Maheswari                      | Ms. Vidyalakshmi Vipin- R1<br>Mr. T.Ravichandran- R2        |
| 11    | Comp App (AT) (CH) (Ins) No.272/2021 & IA No. 588,589, 590, 591, 594/2021 & 508/2022 | Sumit Binani Vs. V. Venkatachalam & Anr  | Mr. Sandeep Bajaj                     | Mr. Y. Suryanarayana for R1.<br>Mr. Anirudh Krishnan for R2 |
| 12    | Comp App (AT) (CH) (Ins) No. 41/2022 & IA No. 85,86,87,193,281, 905 & 964/2022       | Bharani Properties and Developers P Ltd Vs Rajashree Santhanam Liquidator of Anandram Developers Pvt Ltd | Ms. R. Sowmya<br>Mr. K Hari Prasath   | Mr. B Dhanaraj  |

**WITH**

|    |  |   |                             |                |
|----|--|---|-----------------------------|----------------|
| 13 | Comp App (AT)<br>(CH) (Ins) No.<br>42/2022 & IA No.<br>88,89, 90, 194,283,<br>904 & 965/2022 | Manoharamma Hotel<br>Investment P Ltd<br>Vs<br>Rajashree Santhanam<br>Liquidator of Anandram<br>Developers Pvt Ltd<br><br><b>WITH</b> | Mr. Adarsh Mohandas         | Mr. B Dhanaraj |
| 14 | Comp App (AT)<br>(CH) (Ins) No.<br>87/2022 & IA<br>No.186,187,188,<br>282,906 &<br>966/2022  | K.Bapaiah<br>Vs<br>Rajashree Santhanam<br>Liquidator of Anandram<br>Developers Pvt. Ltd.  | Ms. Shubharanjani<br>Ananth | Mr. B Dhanaraj |

**Copy to:**

**By the order of Hon'ble Member (J)**

**(Chennai Bench)**

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

**For Assistance,**

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